

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 64 OF 2015 &
IA NOS. 92, 121 & 131 OF 2015

Dated: 09th May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:-

Western Electricity Supply Company of Orissa Limited & Ors. Appellant(s)

Vs.

Orissa Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan
Mr. Hasan Murtaza
Ms. Malavika Prasad

Counsel for the Respondent(s) : Mr. P.C. Sen
Mr. G. Umapathy
Mr. Rutwik Panda
Ms. Anshu Malik for R-1

Mr. Dushyant Dave, Sr.Adv.
Mr. R.K. Mehta
Mr. Elangbam Premji
Ms. Himanshi Andley for R-2 & R-3

ORDER

We have heard learned senior counsel for Respondent No.2. List the matter for further hearing on **11.05.2017 at 2.30 p.m.**

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

pr/vg